

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal no. 120 of 2012

Dated : 21st February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of

Tata Power Delhi Distribution Company Ltd.	...Appellant(s)
Versus	
Delhi Electricity Regulatory Commission	
& Ors.	...Respondent(s)

Counsel for the Appellant(s): Mr. Sakya Singha Chaudhuri

Counsel for Respondent (s):
Mr. Jayant Nath, Sr. Adv.
Mr. Vivek Narayan Sharma
Mr. Vishal Sharma
Mr. Sachin Datta
Mr. Vinod
Ms. Niti Arora

ORDER

Post the matter for hearing on **28.02.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/sm